Annexure - 1																
Name of Corporate debtor			DEVAS ENGINEERING SYSTEMS PRIVATE LIMITED				Date of Commencement of Liquidation:				17.11.2023	List of Stakeholders as on		ders as on	04.04.2024	
List of secured financial creditors															Amount in Rs	
-	Details of Claim Received Details of claim admitted												$\overline{}$			Amount in Ks
s	I.No	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
1		Union Bank of India	11th December, 2023	21,21,00,240	21,28,13,451	Financial Creditor	21,28,13,451	Yes	Primary Security: For Working capital Fund Based and Working Capital fund based and Working Capital Non Fund based Facilities: First charge by way of hypothecation on entire current assets of the company including stock of raw materials, stock in process, finished goods, consumable stores and spares, receivables etc., and all other current assets of the Company both present and future located and/or maintained in any of the premises occupied and I or maintained by the company for the purpose of its business. For term loan, working capital term loan and funded interest term loan: First Charge by way of hypothecation of the entire	Nil		Nil	Nil			1. Your Cliam was received and verified with the Books of Accounts 2. On verification your claim is admitted in full for Rs. 21,21,00,240/-u/s 53(1)(b)(ii) and the COC Contribution of Rs.7,13,211/- is admitted u/s 53(1)(a)
t		Total		21,21,00,240	21,28,13,451		1							-		